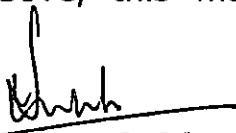


4/09



Serial No. of Order	Date of Order	Orders with signature	Office Note as to action (if any) taken on order
02.	24.02.2009	<p>Present: Ms. Laxmi Chakraborty and Ms. Manju Rai, Advocates for the Petitioner.</p> <p>Mr. Karma Thinlay, Additional Public Prosecutor with Mr. D. K. Siwakoti, Advocate for the State of Sikkim.</p> <p>-----</p> <p>In the course of hearing, the learned counsel appearing for the petitioner submitted that on a reconsideration of the matter and also in the light of fact that two more applications earlier filed by two petitioners in relation to the same F.I.R. are listed for hearing on 9th March, 2009, the petitioner does not like to press the present petition.</p> <p>In view of the above, this matter stands disposed of.</p> <p style="text-align: center;">  (Justice A. P. Subba) Acting Chief Justice </p>	